

for the KBK districts of Odisha has been continued in 2012-13 with enhanced allocation of Rs. 250 crore. The decision about the Special Plan in the remaining period of the Twelfth Five Year Plan will be in accordance with allocative decisions with regard to the Backward Regions Grant Fund for the Twelfth Five Year Plan.

#### **Restructuring of CSS into ACA**

716. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission has decided to restructure centrally sponsored schemes (CSS) into Additional Central Assistance (ACA) scheme giving Planning Commission total discretion over funding to the States.

(b) if so, the details thereof;

(c) whether it is a fact that following this decision, the individual Ministries would lose monetary control over their ambitious schemes thereby diluting such schemes; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING  
(SHRI RAJEEV SHUKLA): (a) No, Sir.

(b) to (d) Does not arise.

#### **Employment generation programmes under Twelfth Plan**

717. SHRI VIVEK GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Twelfth Plan proposes any new development programmes to generate employment opportunities to the unemployed youth in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of employment generation to youth by various programmes under the Eleventh Five Year Plan, sector-wise and State-wise?